

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 231**

TO BE ANSWERED ON THE 20TH JULY, 2021/ ASHADHA 29, 1943 (SAKA)

DOMESTIC VIOLENCE

231. SHRI K. MURALEEDHARAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the number of cases registered in Domestic Violence has increased during the last three years;**
- (b) if so, the details thereof along with the number of such cases registered during the said period Statewise; and**
- (c) the steps taken by the Government to expedite the cases related to dowry deaths and other domestic violence against women?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

- (a) No, Sir. The published data by National Crime Records Bureau (NCRB) does not show this trend.**
- (b) Does not arise in view of reply to part (a) above.**
- (c) In order to enable integrated services, including legal aid/ counseling, psychosocial counseling, medical aid, temporary shelter and police facilitation where required, the Government has operationalized 704 One Stop Centres in the country for women affected by violence and in distress. Dedicated Women Helplines are functional 24x7 in 34 States/ Union Territories. In cases of emergency a single number 112 based Emergency**

Response Support System is available for Police, Medical and Fire services in 35 States/ Union Territories. Apart from this, the Ministry of Home Affairs has issued advisories to all States/ Union Territories, advising them to ensure thorough investigation of crimes against women, filing of chargesheets against the accused persons in a timely manner without compromising on the quality of investigation in heinous crimes and for increasing gender sensitivity in Police. These advisories are available at www.mha.gov.in.
